

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Promotion of Legal Assistants appointed under Hon'ble Prime Minister's Special Package.

Reference:-Letter No.PSC/DPS/32/2025-05(CC:7694176) dated 11-09-2025 received from Jammu and Kashmir Public Service Commission/DPC.

Government Order No. 12276 -JK (LD) of 2025.
Dated. 24 -09- 2025.

Sanction is hereby accorded to the:-

- (i) Up-gradation of the Twelve (12) posts of Legal Assistants appointed under the Hon'ble Prime Ministers Special Package (Divisional Cadre, Kashmir) to the corresponding higher level viz. Assistant Legal Remembrancer by way of reducing equal number of posts of Legal Assistants(M) at lower levels in terms of Government Order No. 34-JK(DMRRR) of 2022 dated 22.06.2022 issued by Department of Disaster Management, Relief , Rehabilitation and Reconstruction read with guidelines issued by the Finance Department vide its OM No. FD-CODE/132/2022-03-1074 dated 28.06.2022 in the Department of Law, Justice and PA.
- (ii) Consequent upon the above and as recommended by the Jammu and Kashmir Public Service Commission / Departmental Promotion Committee, sanction is accorded to the promotion of the following Legal Assistants appointed under the Hon'ble Prime Minister's Special Package to the post of Assistant Legal Remembrancer in the Pay Level-8 (47600-151100) with immediate effect in the Department of Law, Justice and PA.

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1. Anil Safaya
2. Nitish Bhan
3. Shailoo Razdan
4. Sumit Koul



5. Aijaz Ahmad Mirab
6. Verinder Bhat
7. Anisha Raina
8. Sumit Bhat
9. Komal Pandita
10. Ambica Bali
11. Anshu Pandita
12. Pooja Kuchroo

The Officials upon their promotion shall continue in their respective departments/ offices till further orders.

The order shall be subject to outcome of writ petition/O.A, if any, pending before any court of law/ Tribunal.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 24 -09-2025

No. LAW-Estt/52/2021-10

Copy to the:-

1. Principal Secretary to Government, Department of Disaster Management, Relief, Rehabilitation & Reconstruction.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary, J&K Public Services Commission, Jammu/ Srinagar.
4. Deputy Commissioner, Anantnag
5. Director Information, J&K
6. Director Finance, Department of Law, Justice and PA.
7. .Director Litigation, Jammu/Kashmir.
8. Relief and Rehabilitation Commissioner(M),J&K
9. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
10. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary
11. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
12. Concerned officials for information.
13. Incharge Website, Department of Law, Justice, and PA.
14. Government Order file.
15. Concerned file.

Reyaz Ali Bhat
24.09.25

(Reyaz Ali Bhat)
Deputy Legal Remembrancer